

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No.448/252/ND/2018

Naagar Developers Pvt. Ltd. ...Appellant
Vs.
Registrar of Companies ...Respondent

Under Section: Section 252.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 24.04.2018

For the Appellant Ms. Vidhya Gandhi, CS
For Respondent -
Stdng. Counsel for ITD Ms. Lakshmi Gurung, Adv.

ORDER

Ld. Counsel for the appellant appears and states that they have served the ROC as well as Income tax. The ROC and Income tax department are directed to file their reply within four weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 29th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**